NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016 With TP No. 39/397-398/NCLT/AHM/2016 (New) C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013 With C.P. No. 43/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Original Petitioners. Learned PCS Mr. S.K. Jain present for Original Respondents No. 1 to 4 and 11 to 12.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

List the matter on 11.10.2017 for further arguments of Petitioners.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.